

3.1.91

(16)

NVK & ND

OA 11/91

Mr V Ramachandran for the applicant.

Mr MC Cherian for R 1-6 by TA Rajen-Proxy.

Order to R 7-9
Date - 4.1.91

Alam

R 8. 3/1

3/1/91

3. 21/2
CNF
Notice to R 7 and 9
Service Report - Amity

Heard. Admit. Issue notice to R 7 to 9.

Respondents to file counter affidavit within 5 weeks by serving copy on the applicant who may file rejoinder, if any, within 2 weeks thereafter.

List before DR for completion of pleadings on 21.2.91.

SL

3.1.91

TWZ

None appears for the applicant and R.7-9. R.1-6 are represented through counsel. The counsel for R.1-6 submits that the grievance of the applicant has already been redressed and requested that the case may be posted before the bench. The case is posted therefore posted for further direction before the bench on 6.3.91.

21.2.91.

SPM & ND

6.3.91

(27)

Mr V Ramachandran for the applicant by proxy.

Mr TA Rajan for the respondents. (R 1-6)

It is submitted on behalf of the learned counsel for the applicant that an application for withdrawing the OA is being filed during the course of the day. The learned counsel for R 1-6 submits that the grievance of the applicant has already been redressed and a statement to that effect has been filed by him. Accordingly, the O.A is closed as withdrawn.

SL
6.3.91

20/01/91
FILED
PAB